

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.330/2003

3

New Delhi, this the 18th day of February, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri A.P. Nagrrath, Member (A)

Ajay Kumar Tyagi  
S/o Shiv Raj Tyagi  
R/o Village and Post Office Morta,  
Tehsil and District Ghaziabad, Ghaziabad.  
(By Advocate : Mrs. Rani Chhabra) ....Applicant

Versus

1. Union of India  
through Secretary,  
Ministry of Communications,  
Department of Posts,  
Dak Tar Bhawan,  
Parliament Street, New Delhi.
2. The Post Master General,  
Dehradun Region, Dehradun.
3. The Senior Superintendent of Post Offices,  
Ghaziabad Division,  
Ghaziabad.

....Respondents

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman :

Learned counsel for applicant states that she may be permitted to withdraw the present application with liberty to approach this Tribunal in case any adverse order is passed.

2. Allowed as prayed.
3. Subject to the aforesaid, OA is dismissed as withdrawn.

*Ag*  
(A.P. Nagrrath)  
Member (A)

*VS Ag*  
(V.S. Aggarwal)  
Chairman

/ravi/